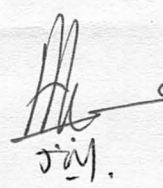


ORDER SHEETO.A./MA/RA/CP NO. 423 OF 2004Applicant/s Thabbar Yadav Respds. U.O.P. 2008Advocate for Applicant/s Sri Anil Kumar Advocate for Respondent/s Sri S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 27
	11/12/08 <u>Hon. Mr. Aphok S. Karanach, J.M.</u> No representation on behalf of both the parties in the revised call. O.A is dismissed for non-prosecution.  J.M. ①	
		Contd. On Sheet No.